

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2024**

Sl. No.	Nature	Opening balance as on 01.02.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 29.02.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0	1		1			4	4	55	4
2	WA	321	72	3		75	5		100	105	291	
3	WPC	11833	651	17		668	11		633	644	11857	225
4	WPL	1194	57	1		58	2		6	8	1244	1
5	WPS	19141	759	23		782	17		742	759	19164	235
6	WPT	777	14			14			15	15	776	5
7	WPCR	99	38	1		39	3		39	42	96	2
8	WPPIL	144	5			5			11	11	138	1
9	WP 227	1884	76	5		81			80	80	1885	17
10	WPHC	1	1			1			1	1	1	
A	TOTAL (1 to 10)	35452	1673	51	0	1724	38	0	1631	1669	35507	490
1	FA	3049	19	2		21	1		17	18	3052	9
2	FAM	280	3	3		6			3	3	283	2
3	FA(MAT)	557	35	3		38	1		21	22	573	
4	SA	5946	53	14		67	2		12	14	5999	10
5	MA	430	11			11	1		2	3	438	
2	MAC	10083	228	10		238	6		371	377	9944	288
7	CR	247	24	5		29	1		26	27	249	3
8	MCC	631	99	5		104	5		116	121	614	5
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0	2		2			0	0	15	
11	EP	11	1			1			0	0	12	
12	TPC	95	15			15			17	17	93	
13	CONT	836	167	1		168	5		114	119	885	5
14	ITA	4	0			0			0	0	4	
15	ARBA	264	2	1		3			4	4	263	3
16	ARBAP	15	2			2			3	3	14	
17	ARBR	34	4			4	1		12	13	25	
18	TAXC	342	40			40			6	6	376	
19	REVP	169	18	1		19	1		23	24	164	1
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23009	721	47	0	768	24	0	747	771	23006	326
	TOTAL (A+B)	58461	2394	98	0	2492	62	0	2378	2440	58513	816
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	
2	CRA	16031	189			189	1		335	336	15884	188
3	CRR	6171	99	1		100			102	102	6169	53
4	MCRC	650	788	2		790	1		833	834	606	
5	MCRCA u/s 438 CrPC	149	103			103			98	98	154	
6	CONTR	3	0			0			1	1	2	
7	CRMP	5547	198	3		201	2		162	164	5584	40
8	TPCR	9	6			6			4	4	11	
9	ACQA	3276	34	2		36	5		66	71	3241	63
C	TOTAL (1 to 9)	31837	1417	8	0	1425	9	0	1601	1610	31652	344
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		90298	3811	106	0	3917	71	0	3979	4050	90165	1160
PENDENCY INCREASE/DECREASE		90298	DECREASE (-133)							90165		

Over 5 Years Pendency as on 01.02.2024	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 29.02.2024	Over 5 Years Decrease Pendency during the month
33513	60	1160	32413	-1100